

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/1504 IA

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 20th March, 2018.

Sub: **Casual Leave and Headquarters Leave permission with
official allotted vehicle.**

Refs:- Your letter No. DJ(S) 1405, dtd. 06.03.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 07.03.2018, 13.03.2018 and 21.03.2018 along with permission to leave the headquarter with the official vehicle, at your own cost, for the specified dates has been granted/~~rejected~~.

Yours faithfully,

[Handwritten Signature] 20/3/18

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
19/03/18